

**The Minister of Law (Shri G. S. Pathak):** (a) to (c). No final decision in regard to the affording of broadcasting facilities to political parties is in the offing: the reason is the absence of any agreement among the political parties who were invited by the Election Commission on August 20, 1966. No further moves are being made in this connection.

#### Food Distribution in Bihar

**\*563. Shri Firodia:  
Shri D. C. Sharma:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have deputed any senior officials to streamline and supervise the food distribution in Bihar;

(b) if not, the reasons therefor; and

(c) if so, the number of officials deputed so far?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) to (c). The State Government have taken steps to reorganize their administrative machinery with a view to improve the supervision of distribution of the large quantities of foodgrains that will have to be made during the coming months. A Regional Planning Adviser is being appointed with Headquarters at Patna and this officer will advise Bihar Government on food distribution also.

आसाम से पाकिस्तान में चोरी छिपे चावल का ले जाया जाना

**\* 564. श्री यु० द० सिंह:  
श्री मुकम खन्व कछवाय:  
श्री काशी राम गुप्त:**

क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान लखनऊ से प्रकाशित होने वाले हिन्दी दैनिक समाचार

पत्र "तरुण भारत" दिनांक 27 सितम्बर, 1966 में प्रकाशित हुए उन समाचार की ओर दिलाया गया है जिसमें कहा गया है कि प्रति दिन लगभग 2000 मन चावल चोरी छिपे आसाम से पाकिस्तान में ले जाया जा रहा है;

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है; और

(ग) इस वर्ष में अब तक इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये हैं?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री गोविन्द मेनन): (क) जी हाँ।

(ख) तस्कर व्यापार विरोधी उपाय कड़े कर दिये गये हैं।

(ग) अब तक वास्तव में किसी तस्कर व्यापार करने का पता नहीं लगा है और न ही कोई व्यक्ति पकड़ा गया है।

#### River Steam Navigation Co.

**\*565. Shri P. C. Borooah:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to refer to the reply given to Unstarred Question No. 57 on the 1st November, 1966 and state:

(a) whether liquidation proceedings have been instituted against the River Steam Navigation Company Ltd.;

(b) if so, the extent of liabilities on the basis of which liquidation has been sought;

(c) whether Government have taken up the matter with the company's creditors not to press for full payment of the debts; and

(d) if so, the general response of the creditors?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) and (b). One of the creditors of the River Steam